

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4534

ANSWERED ON:20.08.2010

SOLAR CITIES

Mitra Shri Somendra Nath;Singh Shri Jagada Nand

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has received proposals from various State Governments including Bihar for the development of solar cities;
- (b) if so, the details thereof alongwith the number of proposals sanctioned and still pending for approval of the Union Government;
- (c) whether any financial, technical and foreign assistance has been taken by the Government for developing these cities in the country;
- (d) if so, the details thereof; and
- (e) the Budget provision made in the Eleventh Five Year Plan for incurring expenditure for the development of these cities in the country?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a)&(b): Based on proposals received by the Government from various States, 'in-principle' approval has been given to 43 cities to be developed as solar cities in the country. Out of these, financial sanctions have been issued to 16 cities which have engaged consultants for preparation of Master Plans. The State-wise details are given in Annexure. No proposal has been received from Government of Bihar for the development of solar city. Also, no other proposal submitted as per the scheme is pending with the Ministry.

(c)&(d): No, Madam.

(e): A budget provision of Rs.49.50 crore has been made for development of 60 solar cities in the country including two model solar cities during the Eleventh Five Year Plan.

Annexure

Annexure referred to in reply to Parts (a)&(b) of the Lok Sabha unstarred question no. 4534 by Shri Jagadanand Singh and Shri Somen Mitra for answer on 20.08.2010

State-wise list of 43 Cities for which in-principle approval has been given and 16 Cities (with mark) for which financial sanctions have been issued.

State Cities for which in-principle approval given

Andhra Pradesh 1. Vijaywada

Assam 2. Guwahati

3. Jorhat

Arunachal Pradesh 4. Itanagar

Chandigarh 5. Chandigarh#

Chhattisgarh 6. Bilaspur#

7. Raipur#

Gujarat 8. Rajkot#

9. Gandhinagar#

10. Surat
Goa 11. Panji City#
Haryana 12. Gurgaon#
13. Faridabad#
Himachal Pradesh 14. Shimla
15. Hamirpur
Karnataka 16. Mysore
17. Hubli
Kerala 18. Thiruvananthapuram
Maharashtra 19. Nagpur#
20. Thane#
21. Kalyan-Dombiwali#
22. Aurangabad
23. Nanded
Madhya Pradesh 24. Indore
25. Gwalior
26. Bhopal
Manipur 27. Imphal#
Mizoram 28. Aizawl
Nagaland 29. Kohima#
30. Dimapur
Orissa 31. Bhubaneswar
Punjab 32. Amritsar
33. Ludhiana
Rajsthan 34. Ajmer
35. Jaipur
36. Jodhpur
Tamil Nadu 37. Coimbatore
Tripura 38. Agartala
Uttarakhand 39. Dehradun#
40. Haridwar&Rishikesh
41. Chamoli-Gopeshwar
Uttar Pradesh 42. Agra#
43. Moradabad#

Financial Sanctions issued for these cities and Master Plans are under preparation.